

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : --  
**APPLICATION NUMBER** : CP(IB)/336(CHE)/2021  
**NAME OF THE PETITIONER** : Tata Capital Housing Finance Ltd  
**NAME OF THE RESPONDENT(S)** : Rajesh Raman Krishnan  
**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. Ashish V Jha for the RP is present.Ld. Counsel Ms. Abitha Banu for the Petitioner.

In this case, the Counsel for the Petitioner stated that withdrawal memo has been vide Diary No.3215 dated 27.06.2024

In view of the above, **CP(IB)/336(CHE)/2021 is disposed off as withdrawn.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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